

as existing on the date of selection, concurred in, resulting in denial of promotions to a number of qualified Stenographers in the said selection.

(c) whether some of the qualified stenographers have represented to Government for inclusion of certain existing vacancies and, if so, what action was taken by Government;

(d) the number of vacancies in which the delay took place for getting it concurred, such vacancies which have not been included in the selection and the number of qualified stenographers who were denied promotion on this account; and

(e) the steps being taken by the Government?

**THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON):**

(a) Yes.

(b) No.

(c) The representation of the staff is for taking into account vacancies of the Construction Unit, which is not permissible under the Rules.

(d) and (e). Do not arise.

#### **Industrial Estate in Tripura**

4141. **SHRI KIRIT BIKRAM DEB BURMAN:**

**SHRI P. C. ADICHAN:**

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any scheme to set up Industrial Estates in Tripura in order to rehabilitate East Pakistani Refugees and for proper industrialisation of this Border Territory;

(b) if so, the details of the scheme indicating the nature and capacity of the industries to be set up in Tripura; and

(c) by what time these Industrial Estates would be set up?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED):** (a) Yes, Sir.

(b) It is proposed to set up a new Industrial Estate at Dharamnagar in Tripura during the Fourth Plan. The nature and capacity of industries to be set up there will be determined after completion of Techno-economic survey of the area which is proposed to be undertaken by the Development Commissioner, Small Scale Industries, in the near future. The existing Industrial Estate at Arundhutinagar is also being expanded further by construction of new Sheds at Badraghat in order to meet the needs of small industrialists. There are requests for allotment of work sheds in this locality for setting up of industries like Glass factory, Fruit canning factory etc.

(c) Proposed Industrial Estate at Dharamnagar is expected to be ready for occupation by 1973-74. Work for expansion of Industrial Estate at Arundhutinagar is expected to be completed by 1970-71.

#### **Demand for Revival of Bindubasini Road Halt in B. A. K. Loop (Eastern Railway)**

4142. **SHRI DHULESHWAR MEENA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a halt, named Bindubasini Road Halt, in the B.A.K. Loop (Eastern Railway) in existence till 1954 and whether it was closed thereafter;

(b) whether it was the only halt in that rural area giving facility of the Railway communication to the people of that area;

(c) whether the people of Goal-khore and suburbs had decided to launch satyagraha from the 10th November, 1969 for the revival of the said halt by giving notice to the Divisional Superintendent, Eastern